BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE

ORIGINAL APPLICATION NUMBER 145 of 2025 (SZ)

IN THE MATTER OF

Charan Bhatt ..... **Applicant**

Versus

Archaeological Survey of India & Others ... **Respondents**

AFFIDAVIT ON BEHALF OF R 6 - KARNATAKA STATE POLLUTION CONTROL BOARD

P A P E R B O O K

[PLEASE SEE INSIDE FOR INDEX]

DEVRAJ ASHOK

COUNSEL FOR KARNATAKA STATE POLLUTION CONTROL BOARD

INDEX

Sl. No.	Particulars	Page Nos.
1.	**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.6 KARNATAKA STATE POLLUTION CONTROL BOARD**	1 - 6
2.	**ANNEXURE R - 1** **True copy of KSPCB letter dated 16/04/2025 issued to the Town Municipal Council, Kamalapura and the Panchayat Development Officer, Hampi Village, together with English translation**	6 - 16
3.	**ANNEXURE R - 2** **True copy of the KSPCB letter dated 19/04/2025, issued to the Deputy Commissioner, Vijayanagara District and the President, Hampi World Heritage Area Management Authority, together with English translation**	17 - 26
4.	**ANNEXURE R - 3** **True copy of KSPCB letter dated 16/10/2025 issued to the Town Municipal Council, Kamalapura and the Panchayat Development Officer, Hampi Village, together with English translation**	27 - 38
5.	**ANNEXURE R - 4** **True copy of the KSPCB letter dated 16/10/2025, issued to the Deputy Commissioner, Vijayanagara District and the President, Hampi World Heritage Area Management Authority, together with English translation**	39 - 49

PLACE: BENGALURU

DATE: 15.12.2025

THROUGH COUNSEL

DEVRAJ ASHOK
PH: 8050637442

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE

ORIGINAL APPLICATION NUMBER 145 of 2025 (SZ)

IN THE MATTER OF

Charan Bhatt ..... **Applicant**

Versus

Archaeological Survey of India & Others ... **Respondents**

AFFIDAVIT ON BEHALF OF R 2 - KARNATAKA STATE POLLUTION CONTROL BOARD

I, Smt. Meenakshi H A, aged about 45 years, Wife of Sri. Chikkaningegowda H C, presently working as I/C Environmental Officer, Karnataka State Pollution Control Board (the **"KSPCB"**), Regional Office, Vijayanagar, do hereby solemnly affirm and state that I am duly authorized and competent to depose the present affidavit on behalf of the KSPCB. I state that I am familiar with the facts and circumstances about the present matter, based on the official documents/records of the Karnataka State Pollution Control Board and also in my official capacity and depose this affidavit as set forth below:

1. It is respectfully submitted that the Applicant had submitted a complaint to the KSPCB by email on 03/04/2025, alleging the sale of banned single-use plastics and littering of plastic waste in the World Heritage Area of Hampi. KSPCB verified the complaint of the Applicant and action taken as below.

16/12/25

YARISWAMY. A.
Advocate & Notary
2nd Cross, Basaveshwara Badavane
Beside BSNL Office, Near VNC College
HOSAPETE - 583 201

NOTARY GOVT. OF KARNATAKA

ENVIRONMENTAL OFFICER
KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE VIJAYANAGARA, HOSPET

2. Following the above, KSPCB addressed a letter dated 16/04/2025 to the Chief Officer, Town Municipal Council, Kamalapura and the Panchayat Development Officer, Hampi Village, within whose jurisdiction the Hampi World Heritage Area is located, addressing the issues raised in the Applicant's complaint. Copies of the said letter were also sent to the Deputy Commissioner, Vijayanagar District and the Superintendent of Archaeology, the Archaeological Survey of India, Hampi Circle. This letter instructed the concerned offices to undertake the following steps:

(a) to conduct periodic raids/checks within the jurisdictional area to effectively implement/enforce directions of the Government of Karnataka issued, vide FEE No. 17 EPC 2012, Bengaluru, dated 11/03/2016 under Section 5 of the Environment Protection Act, 1986 and to seize banned single use plastics if the same were being stocked, distributed sold or used and to impose penalties in accordance with applicable law;

(b) to inspect the subject-matter areas to ensure collection, segregation and scientific disposal of all accumulated waste; and

(c) to provide additional waste bins at designated locations to serve the public and tourists; to inform and notify the list of banned single-use plastics; and promote awareness of proper segregated waste disposal.

16/12/25

YARISWAMY. A.
Advocate & Notary
2nd Cross, Basaveshwara Badavane,
Beside BSNL Office, Near VNC College
HOSAPETE - 583 201

NOTARY
YARISWAMY
GOVT. OF KARNATAKA

ENVIRONMENTAL OFFICER
KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE VIJAYANAGARA, HOSPET

By way of the above-mentioned KSPCB letter dated 16/04/2025, the offices of the Panchayat Development Officer, Hampi Village and the Chief Officer, Town Municipal Council, Kamalapura, were also instructed to undertake necessary steps immediately and report the action taken to KSPCB within seven days. A true copy of the KSPCB letter dated 16/04/2025, addressed to the Town Municipal Council, Kamalapura and the Panchayat Development Officer, Hampi Village, is annexed herewith, together with English translation, as **ANNEXURE R1.**

3. KSPCB also addressed a letter dated 19/04/2025 to the Deputy Commissioner, Vijayanagar District and the President of the Hampi World Heritage Area Management Authority, also marking a copy to the Commissioner of Hampi World Heritage Area Management Authority and the Superintendent of Archaeology, Archaeological Survey of India, Hampi Circle, addressing the issues raised in the Applicant's complaint. The said offices were instructed to take necessary action as listed in paragraphs 2(a), (b), and (c) above.

Further, KSPCB requested the said offices to take necessary steps to declare the Hampi World Heritage Area as a plastic-free zone, including the implementation of appropriate measures for plastic waste minimization and management. In this regard, the concerned authorities were also advised to install PET bottle crushing machines at appropriate and strategic locations within the Hampi World Heritage Area, such as entry points, tourist congregation areas,

YARISWAMY. A.
Advocate & Notary
2nd Cross, Basaveshwara Badavane
Beside BSNL Office, Near VNC College
HOSAPETE - 583 201

NOTARY
YARISWAMY. A
Hosapete
Revenue Taluk
Bellary Dist
GOVT. OF KARNATAKA

ENVIRONMENTAL OFFICER
KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE VIJAYANAGARA, HOSPET

and other high-footfall zones, to ensure effective collection, volume reduction, segregation, and environmentally sound management of PET bottle plastic waste generated in the area. A true copy of the KSPCB letter dated 19/04/2025, addressed to the Deputy Commissioner, Vijayanagar District and the President, Hampi World Heritage Area Management Authority, is annexed herewith, together with an English translation, as **ANNEXURE R2.**

4. KSPCB again addressed letters, dated 16/10/2025, to the offices referenced in paragraph 2 and to the offices referenced in paragraph 3 herein above, reiterating the contents of the KSPCB letters of 16/04/2025 and 19/04/2025, respectively. A true copy of the KSPCB letter dated 16/10/2025, issued to the Town Municipal Council, Kamalapura and the Panchayat Development Officer, Hampi Village, is annexed herewith, together with English translation as **ANNEXURE R3.** A true copy of the KSPCB letter dated 16/10/2025, issued to the Deputy Commissioner, Vijayanagar District and the President, Hampi World Heritage Area Management Authority, is annexed herewith, together with English translation, as **ANNEXURE R4.**

5. KSPCB would be obliged to provide any additional information that may be required by this Hon'ble Tribunal.

16/12/25

YARISWAMY. A.
Advocate & Notary
2nd Cross, Basaveshwara Badavane,
Beside BSNL Office, Near VNC College
HOSAPETE - 583 201

NOTARY
GOVT. OF KARNATAKA

DEPONENT

ENVIRONMENTAL OFFICER
KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE VIJAYANAGARA, HOSPET

VERIFICATION

5

Verified on this 16th day of December, 2025, at Vijayanagar, that the contents of the above affidavit are true and correct to the best of my knowledge, information and belief and nothing material is concealed therefrom.

DEPONENT

ENVIRONMENTAL OFFICER
KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE VIJAYANAGARA, HOSPET

Attested 16/12/25

YARISWAMY. A.
Advocate & Notary
2nd Cross, Basaveshwara Badavane,
Beside BSNL Office, Near VNC College
HOSAPETE - 583 201

NOTARY
YARISWAMY
GOVT. OF KARNATAKA

ANNEXURE - R1 6

ANNEXURE - R1

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಶ್ರೀ ಸಾಯಿ ಶರಣ ಪ್ಲಾಜಾ,
ನಂ. 71/ಎ, 2ನೇ ಮಹಡಿ, ಡ್ಯಾಂ ರಸ್ತೆ,
ಹೊಸಪೇಟೆ, ವಿಜಯನಗರ - 583 203.
e-mail: kspcbvijayanagararo@gmail.com

Regional Office
Karnataka State Pollution Control Board
Shree Sai Sharana Plaza, No. 71/A,
2nd Floor, Dam Road, Hospet.
Vijayanagar-583203.
Web: www.kspcb.gov.in

ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/ 33 ದಿನಾಂಕ: 16-04-2025

ಇವರಿಗೆ,

1. ಮುಖ್ಯಾಧಿಕಾರಿಗಳು
ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ
ಕಮಲಾಪುರ, ಹೊಸಪೇಟೆ ತಾಲೂಕ,
ವಿಜಯನಗರ ಜಿಲ್ಲೆ.

2. ಪಂಚಾಯತ್ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು
ಗ್ರಾಮ ಪಂಚಾಯತ್ ಕಾರ್ಯಾಲಯಾ, ಹಂಪಿ
ಹಂಪಿ ಗ್ರಾಮ, ಕಮಲಾಪುರ ಹೋಬಳಿ
ಹೊಸಪೇಟೆ ತಾಲೂಕ ವಿಜಯನಗರ ಜಿಲ್ಲೆ.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಹಂಪಿ ಮತ್ತು ಸುತ್ತಾಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ಪ್ಲಾಸ್ಟಿಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರ ಉಲ್ಲಂಘನೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ 17 ಇಪಿಸಿ 2012, ಬೆಂಗಳೂರು ದಿನಾಂಕ:11.03.2016
2. ಭಾರತ ರಾಜ್ಯಪತ್ರದಲ್ಲಿನ ಅಧಿಸೂಚನೆ ದಿನಾಂಕ:12.08.2021.
3. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: FEE 77 ENG 2022 Bengaluru, ದಿನಾಂಕ:30.06.2022
4. ಶ್ರೀ ಚರಣ ಭಟ್ . ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸ್ಯೆ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ರವರ ದೂರು ಇ ಮೇಲ್ ಮುಖಾಂತರ ಕೇಂದ್ರ ಕಚೇರಿ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ: 03.04.2025, ಸದರಿ ದೂರು ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಈ ಕಚೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ:07.04.2025

o/c

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ತಾಲೂಕಿನ ವಿಶ್ವವಿಖ್ಯಾತ ಹಂಪಿಯಲ್ಲಿ ಹಾಗೂ ಹತ್ತಿರದ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ವ್ಯವಸ್ಥಿತವಾಗಿ ಹಾಗೂ ವೈಜ್ಞಾನಿಕವಾಗಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯಾಗುತ್ತಿಲ್ಲ, ತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಣೆಗೆ ಮತ್ತು ವಿಂಗಡಣೆಗೆ ನಿಗಧಿತ ಸ್ಥಳಗಳಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು(Dust

7

bin) ಅಳವಡಿಸಿರುವುದಿಲ್ಲ ಇದರಿಂದ ಸಾರ್ವಜನಿಕರು ಮತ್ತು ಪ್ರವಾಸಿಗರು ಎಲ್ಲೆಂದರಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಬಿಸಾಡುತ್ತಿದ್ದು, ಬಂಡೆಗಳ ಮಧ್ಯದಲ್ಲಿ ತ್ಯಾಜ್ಯವು ಶೇಖರಣೆಯಾಗಿರುವುದನ್ನು ಗಮನಿಸಿರುವುದಾಗಿಯೂ ಹಾಗೂ ಈ ಸರಿಯಾಗಿ ಗಮನಿಸಿದಂತೆ ಸರಿಯಾಗಿ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಮಾಡುತ್ತಿಲ್ಲ ಹಾಗೂ ಹಂಪಿ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿರುವ ಅಂಗಡಿಗಳಲ್ಲಿ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆ ಪ್ಲಾಸ್ಟಿಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಯಾವುದೇ ಅಡೆತಡೆ ಇಲ್ಲದೇ ಮಾರಾಟ ಮಾಡುತ್ತಿರುವುದಾಗಿಯೂ ಇದರಿಂದ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶವಾದ ಹಂಪಿಯ ಸೌಂದರ್ಯ ಹಾಗೂ ಸಂಸ್ಕ್ರತಿಗೆ ಧಕ್ಕೆಯಾಗುತ್ತಿದೆ ಮತ್ತು ಪರಿಸರ ಮಲೀನವಾಗುತಿದೆ ಎಂದು ಉಲ್ಲೇಖ ಪತ್ರ(4) ರಲ್ಲಿ ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಚೇರಿಗೆ ಇ-ಮೇಲ್ ಮುಖಾಂತರ ದೂರು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ದೂರಿನ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.

ಮುಂದುವರೆದಂತೆ, ಕನಾಟಕ ಸರ್ಕಾರವು ಪರಿಸರ (ಸಂರಕ್ಷಣ) ಕಾಯ್ದೆ 1986ರ ಸೆಕ್ಷನ್ 5 ರಲ್ಲಿನ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಈಗಾಗಲೇ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದಿನಾಂಕ: 11.03.2016 ರಿಂದ " **ಯಾವುದೇ ವ್ಯಕ್ತಿ, ಅಂಗಡಿ ಮಾಲೀಕ, ಮಾರಾಟಗಾರ, ಸಗಟು ಮಾರಾಟಗಾರ ಅಥವಾ ವ್ಯಾಪಾರಿ ಮತ್ತು ಮಾರಾಟಗಾರರು, ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟಿಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟಿಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟಿಕ್ ತೋರಣ, ಫ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟಿಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟಿಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟಿಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟಿಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್, ಮತ್ತು ಊಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟಿಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೋಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟಿಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ಬಳಕೆಯನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇಧಿಸಲಾಗಿದೆ. ಮುಂದುವರೆದು, ಯಾವುದೇ ಕೈಗಾರಿಕೆ ಅಥವಾ ವ್ಯಕ್ತಿ ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟಿಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟಿಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟಿಕ್ ತೋರಣ, ಫ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟಿಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟಿಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟಿಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟಿಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್, ಮತ್ತು ಓಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟಿಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೋಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟಿಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ ಮತ್ತು ವಿತರಣೆ ಮಾಡುವುದನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇದಿಸಿದೆ**". ಅಧಿಸೂಚನೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.

ಅಲ್ಲದೇ ಪರಿಸರ, ಅರಣ್ಯ ಮತ್ತು ಹವಾಮಾನ ಬದಲಾವಣೆ ಸಚಿವಾಲಯ, (MoEF & CC) ನವದೆಹಲಿ ಪ್ಲಾಸ್ಟಿಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರಲ್ಲಿ ಈ ಕೆಳಗಿನ ಹೆಚ್ಚುವರಿ ಏಕ ಬಳಕೆಯ **ಪ್ಲಾಸ್ಟಿಕ್** ಉತ್ಪನ್ನಗಳನ್ನು 1 ನೇ ಜುಲೈ 2022 ರಿಂದ ಜಾರಿಗೆ ಬರುವಂತೆ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, **ಮಾರಾಟ, ವಿತರಣೆ ಮತ್ತು** ಬಳಕೆಯನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ನಿಷೇಧಿಸಿ ದಿನಾಂಕ 12ನೇ ಆಗಸ್ಟ್ 2021 ರಂದು ಅಧಿಸೂಚನೆ (G. S. R. No.571 (E)) ಯನ್ನು ಹೊರಡಿಸಿದೆ.

(ಎ) ಪ್ಲಾಸ್ಟಿಕ್ ಸ್ಟಿಕ್‌ಗಳೊಂದಿಗೆ ಇಯರ್ ಬಡ್‌ಗಳು, ಬಲೂನ್‌ಗಳಿಗೆ ಬಳಸುವ ಪ್ಲಾಸ್ಟಿಕ್ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಧ್ವಜಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಕ್ಯಾಂಡಿ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಐಸ್‌ಕ್ರೀಮ್ ಸ್ಟಿಕ್‌ಗಳು, ಅಲಂಕಾರಕ್ಕಾಗಿ ಬಳಸುವ ಪಾಲಿಸ್ಟೀರಿನ್ (ಥರ್ಮೋಕೋಲ್).

(ಬಿ) ಪ್ಲಾಸ್ಟಿಕ್ ಪ್ಲೇಟ್‌ಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಕಪ್‌ಗಳು ಮತ್ತು ಲೋಟಗಳು, ಫೋರ್ಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಚಮಚಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಚಾಕುಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಸ್ಟ್ರಾ ಗಳು, ಪ್ಲಾಸ್ಟಿಕ್ ಟ್ರೇ ಗಳಂತಹ ಕಟ್ಲರಿಗಳು, ಸುತ್ತಾ ಸುತ್ತುವ ಅಥವಾ ಪ್ಯಾಕಿಂಗ್ ಫಿಲ್ಮ್ ಗಳು(ಸ್ವೀಟ್ ಬಾಕ್ಸ್ ಗಳು, ಆಮಂತ್ರಣ ಪತ್ರಗಳು ಮತ್ತು ಸಿಗರೇಟ್ ಪ್ಯಾಕ್‌ಗಳ ಸುತ್ತಾ ಸುತ್ತುವ) 100

ಮೈಕ್ರಾನ್‌ಗಿಂತ ಕಡಿಮೆ ದಪ್ಪದ ಪ್ಲಾಸ್ಟೀಕ್ ಅಥವಾ PVC ಬ್ಯಾನರ್‌ಗಳು ಮತ್ತು ಸ್ಟಿರರ್‌ಗಳು. ಸುತ್ತೋಲೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ

ಆದುದ್ದರಿಂದ ಈ ಮೇಲೆ ತಿಳಿಸಿರುವ ಅಧಿಸೂಚನೆಗಳನ್ನು ಕಟ್ಟುನಿಟ್ಟಾಗಿ ತಮ್ಮ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ/ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಪಾಲಿಸುವುದು ಮತ್ತು ಅನುಷ್ಠಾನಗೊಳಿಸುವುದು ತಮ್ಮ ಆದ್ಯ ಕರ್ತವ್ಯವಾಗಿರುತ್ತದೆ. ಆದುದ್ದರಿಂದ ಜರೂರಾಗಿ ಆದ್ಯತೆ ಮೇರೆಗೆ ಈ ಕೆಳಕಂಡ ಕ್ರಮಗಳನ್ನು ಜರುಗಿಸಲು ಹಾಗೂ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ವರದಿಯನ್ನು ಈ ಪತ್ರ ತಲುಪಿದ 7 ದಿನಗಳೊಳಗಾಗಿ ಈ ಕಚೇರಿಗೆ ಸಲ್ಲಿಸಲು ಈ ಮೂಲಕ ಸೂಚಿಸಿದೆ.

೧. ಈ ಕೂಡಲೆ ಸದರಿ ದೂರನ್ನು ಪರಿಶೀಲಿಸಿ ಅವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿಯಾಗಿರುವ ತ್ಯಾಜ್ಯವನ್ನು ಸಂಗ್ರಹಿಸಿ, ವಿಂಗಡಿಸಿ, ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಲು ಆದ್ಯತೆ ಮೇರೆಗೆ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವುದು ಹಾಗೂ

೨. ತಮ್ಮ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ನಿರಂತರವಾಗಿ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್(SUP) ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವ ಅಂಗಡಿಗಳ ಮೇಲೆ ದಾಳಿ ಮಾಡುವುದು ಹಾಗೂ ಅನಧಿಕೃತ ವಾಗಿ ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಸಂಗ್ರಹಣೆ, ಮಾರಾಟ ಮತ್ತು ಬಳಕೆ ಮಾಡುವವರ ವಿರುದ್ಧ ದಂಡ ವಿಧಿಸುವುದು/ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸುವಂತೆ, ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ವಶಪಡಿಸಿಕೊಳ್ಳುವಂತೆ ಸೂಚಿಸಲಾಗಿದೆ.

೩. ತಮ್ಮ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಅವಶ್ಯಕತೆ ಇರುವ ಕಡೆಯಲ್ಲೆಲ್ಲಾ ಹೆಚ್ಚು ಸಂಖ್ಯೆಯಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು ಇಡುವುದು ಮತ್ತು ಸಾರ್ವಜನಿಕರು/ಪ್ರವಾಸಿಗರು ಉಪಯೋಗಿಸುವಂತೆ ಅರಿವು ಮೂಡಿಸುವ ಸೂಚನಾ ಫಲಕಗಳನ್ನು ಅಳವಡಿಸುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಸಹಿ/-
ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)
ಕ.ರಾ.ಮಾನಿ.ಮಂ.,ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

ಪ್ರತಿಯನ್ನು: 1. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ಇವರ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಸಂಬಂಧಪಟ್ಟ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ/ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಸೂಕ್ತ ನಿರ್ದೇಶನ ನೀಡಲು ಕೋರಿದೆ.

2. ಅಧೀಕ್ಷಕ ಪುರಾತತ್ವಜ್ಞರು, ಭಾರತೀಯ ಪುರಾತತ್ವ ಸರ್ವೇಕ್ಷಣಾ ಇಲಾಖೆ, ಹಂಪಿ ವೃತ್ತ, ಹೊಸಪೇಟೆ
ಇವರಿಗೆ ಸದರಿ ದೂರನ್ನು ಲಗತ್ತಿಸಿ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಮುಂದಿನ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)
ಕ.ರಾ.ಮಾನಿ.ಮಂ.,ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

9

TRANSLATED COPY OF ANNEXURE-R1

Email: kspcbvijayanagararo@gmail.com Web: kspcb.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD

Regional office: Shree Sai Sharana Plaza, No.71/A, 2nd Floor, DAM Road, Hosapete, Vijayanagar-583203

No. KSPCB/RO(D)/2025-26/33 Date: 16.04.2025

To,

1. The Chief Officer,
Town Panchayath Office,
Kamalapura, Hosapete Taluk,
Vijayanagara District.

2. Panchayat Development Officer,
Village Panchayath Office, Hampi,
Hampi Village, Kamalapura Hobli,
Hosapete Taluk, Vijayangar District.

Sir,

Sub: Violation of Plastic Waste Management (Amendment) Rules 2021, at Hampi and Surrounding Areas of Tourist places.

Ref: 1. Government of Karnataka Notification No. FEE 17 EPC 2012, Bangalore, dated: 11.03.2016.

2. India Gazette Notification dated: 12.08.2021.

3. Government of Karnataka Circular No. FE 77 ENG 2022, Bengaluru, dated: 30.06.2022.

4. Complaint of Sri.Charan Bhat, Room No.02, Varthak Compound, near Akash Tower, Nelasuper (E), Vasai taluk, Phalgar District, Maharashtra State-401209, received through e-mail at Head Office, Bangalore dated: 03.04.2025, received through email at this office dated; 07.04.2025.

****

With reference to the above cited subject, Shri Charan Bhat Room No.-02, Varaka Compound, Near Akansha Tower, Nalsopara (E), Vasai Taluk, Palghar District, Maharashtra

State-401209 has complained in a reference letter (4) to the Board's head office through e-mail and he stated that, in the world-heritage site Hampi and nearby tourist destinations in Hospet taluk of Vijayanagar district, the plastic waste is not being managed systematically and scientifically, dust bins are not installed at designated places for waste collection and segregation, due to which the public and tourists are throwing waste everywhere, waste is being accumulated between the rocks, and as it has been observed, waste is not being managed properly and banned single-use plastic products are being sold without any hindrance in shops in Hampi and nearby tourist destinations, which is affecting the beauty and culture of the World Heritage Site of Hampi and polluting the environment. Copy of the complaint is enclosed for kind reference. Copy of the complaint is enclosed for kind reference.

Further, Government of Karnataka has issued a notification vide reference (1), in that, from 11.03.2016 no person including shopkeeper, vendor, wholesaler, retailer, trader, hawker or salesmen shall use plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of thickness including the above items made of thermocol and plastic which use plastic micro beads. Further, no industry or person shall manufacture, supply, store, transport, sale and/or distribute plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of their thickness including the above items made of thermocol and plastic which use plastic micro beads in the State. Copy of the notification is enclosed for kind reference.

Furthermore, the Ministry of Environment, Forest and Climate Change, (MoEF & CC) New Delhi has issued a notification (G. S. R. No.571 (E)) dated 12th August 2021and prohibited the manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities with effect from the 1st July, 2022:-

a. Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;

b. Plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100

micron, stirrers. Copy of the notification is enclosed for kind reference.

Therefore, it is the responsibility of concerned Gram Panchayats/Local Bodies to strictly follow and implement the above-mentioned notifications within their jurisdiction.

Hence, you are hereby once again requested to take the following steps as top priority and submit an action taken report to this office within 7 days of the receipt of this letter.

- To conduct the periodic raids/checks within your jurisdiction to effectively implement/enforce the directions issued by the Government of Karnataka vide No. FEE 17 EPC 2012, Bengaluru, Dated:11.03.2016 and FEE 77 ENG 2022 Bengaluru, Dated:30.06.2022 Dated:11.03.2016 under section (5) of Environment (Protection) Act, 1986 and to seize the notified banned single-use plastics if any stocking, distribution, sale and

used and to impose the penalties as per the directions issued by the Government.

- To inspect the said areas and to collect & segregate, and to scientifically dispose of the accumulated waste immediately.
- More numbers of Waste bins must be provided at designated locations to serve the public and tourists, while also promoting awareness of proper waste segregation and disposal, as well as the ban on single-use plastics for the specified items listed.

Yours faithfully,
Sd/-
Environment Officer (I/c),
KSPCB, RO-Vijayanagar

Copy to: 1. The Deputy Commissioner, Vijayangar District, Hospet for information and requested to give proper directions to the concerned Village Panchayath / Local bodies.

16

16

2. Superintendent of Archeologist, Archaeological Survey of India, Hampi Circle, Hampi, while enclosing the copy for information and further suitable action.

Sd/-
Environment Officer (I/c)
KSPCB, RO-Vijayanagar

ANNEXURE -R2 17

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಶ್ರೀ ಸಾಯಿ ಶರಣ ಪ್ಲಾಜಾ,
ನಂ. 71/ಎ, 2ನೇ ಮಹಡಿ, ಡ್ಯಾಂ ರಸ್ತೆ,
ಹೊಸಪೇಟೆ, ವಿಜಯನಗರ – 583 203.
e-mail: kspcbvijayanagararo@gmail.com

Regional Office
Karnataka State Pollution Control Board
Shree Sai Sharana Plaza, No. 71/A,
2nd Floor, Dam Road, Hospet.
Vijayanagar-583203.
Web: www.kspcb.gov.in

ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/ 37 ದಿನಾಂಕ: 19-4-2025

ಇವರಿಗೆ,

1. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
   ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೋಸಪೇಟೆ ಹಾಗೂ
   ಅಧ್ಯಕ್ಷರು ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ.

2. ಆಯುಕ್ತರು
   ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ
   ಅಂಬೇಡ್ಕರ್ ಸರ್ಕ್ಲ್, ಹಂಪಿ ರಸ್ತೆ, ಕಮಲಾಪುರ
   ಹೋಸಪೇಟೆ ತಾಲ್ಲೂಕು, ವಿಜಯನಗರ ಜಿಲ್ಲೆ-583221

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಹಂಪಿ ಮತ್ತು ಸುತ್ತಾಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರ ಉಲ್ಲಂಘನೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ.

o/c

ಉಲ್ಲೇಖ:
1. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ 17 ಇಪಿಸಿ 2012, ಬೆಂಗಳೂರು ದಿನಾಂಕ: 11.03.2016
2. ಭಾರತ ರಾಜ್ಯಪತ್ರದಲ್ಲಿನ ಅಧಿಸೂಚನೆ ದಿನಾಂಕ:12.08.2021.
3. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: FEE 77 ENG 2022 Bengaluru, ದಿನಾಂಕ:30.06.2022
4. ಶ್ರೀ ಚರಣ ಭಟ್ . ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸ್ಯೆ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ರವರ ದೂರು ಇ ಮೇಲ್ ಮುಖಾಂತರ ಕೇಂದ್ರ ಕಚೇರಿ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ: 03.04.2025, ಸದರಿ ದೂರು ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಈ ಕಚೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ:07.04.2025

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ತಾಲೂಕಿನ ವಿಶ್ವವಿಖ್ಯಾತ ಹಂಪಿಯಲ್ಲಿ ಹಾಗೂ ಹತ್ತಿರದ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ವ್ಯವಸ್ಥಿತವಾಗಿ ಹಾಗೂ ವೈಜ್ಞಾನಿಕವಾಗಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯಾಗುತ್ತಿಲ್ಲ, ತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಣೆಗೆ ಮತ್ತು ವಿಂಗಡಣೆಗೆ ನಿಗದಿತ ಸ್ಥಳಗಳಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು(Dust

bin) ಅಳವಡಿಸಿರುವುದಿಲ್ಲ ಇದರಿಂದ ಸಾರ್ವಜನಿಕರು ಮತ್ತು ಪ್ರವಾಸಿಗರು ಎಲ್ಲೆಂದರಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಬಿಸಾಡುತ್ತಿದ್ದು, ಬಂಡೆಗಳ ಮಧ್ಯದಲ್ಲಿ ತ್ಯಾಜ್ಯವು ಶೇಖರಣೆಯಾಗಿರುವುದನ್ನು ಗಮನಿಸಿರುವುದಾಗಿಯೂ ಹಾಗೂ ಈ ಸರಿಯಾಗಿ ಗಮನಿಸಿದಂತೆ ಸರಿಯಾಗಿ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಮಾಡುತ್ತಿಲ್ಲ ಹಾಗೂ ಹಂಪಿ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿರುವ ಅಂಗಡಿಗಳಲ್ಲಿ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆ ಪ್ಲಾಸ್ಟಿಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಯಾವುದೇ ಅಡೆತಡೆ ಇಲ್ಲದೇ ಮಾರಾಟ ಮಾಡುತ್ತಿರುವುದಾಗಿಯೂ ಇದರಿಂದ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶವಾದ ಹಂಪಿಯ ಸೌಂದರ್ಯ ಹಾಗೂ ಸಂಸ್ಕೃತಿಗೆ ಧಕ್ಕೆಯಾಗುತ್ತಿದೆ ಮತ್ತು ಪರಿಸರ ಮಲೀನವಾಗುತಿದೆ ಎಂದು ಉಲ್ಲೇಖ ಪತ್ರ(4) ರಲ್ಲಿ ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಚೇರಿಗೆ ಇ-ಮೇಲ್ ಮುಖಾಂತರ ದೂರು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.ಮುಂದುವರೆದು ದೂರುದಾರರು ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟಿಕ್ ಮುಕ್ತ ಪ್ರದೇಶವಾಗಿ ಘೋಷಿಸುವಂತೆ ಕೋರಿರುತ್ತಾರೆ. (ದೂರಿನ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

ಮುಂದುವರೆದಂತೆ, ಕನಾಟಕ ಸರ್ಕಾರವು ಪರಿಸರ (ಸಂರಕ್ಷಣ) ಕಾಯ್ದೆ 1986ರ ಸೆಕ್ಷನ್ 5 ರಲ್ಲಿನ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಈಗಾಗಲೇ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದಿನಾಂಕ: 11.03.2016 ರಿಂದ " ಯಾವುದೇ ವ್ಯಕ್ತಿ, ಅಂಗಡಿ ಮಾಲೀಕ, ಮಾರಾಟಗಾರ, ಸಗಟು ಮಾರಾಟಗಾರ ಅಥವಾ ವ್ಯಾಪಾರಿ ಮತ್ತು ಮಾರಾಟಗಾರರು, ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಪ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್ಸ್ ಮತ್ತು ಊಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೋಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ಬಳಕೆಯನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇಧಿಸಲಾಗಿದೆ. ಮುಂದುವರೆದು, ಯಾವುದೇ ಕೈಗಾರಿಕೆ ಅಥವಾ ವ್ಯಕ್ತಿ ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಪ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್ಸ್ ಮತ್ತು ಓಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೋಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ ಮತ್ತು ವಿತರಣೆ ಮಾಡುವುದನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇದಿಸಿದೆ". ಅಧಿಸೂಚನೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.

ಅಲ್ಲದೇ ಪರಿಸರ, ಅರಣ್ಯ ಮತ್ತು ಹವಾಮಾನ ಬದಲಾವಣೆ ಸಚಿವಾಲಯ, (MoEF & CC) ನವದೆಹಲಿ ಪ್ಲಾಸ್ಟಿಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರಲ್ಲಿ ಈ ಕೆಳಗಿನ ಹೆಚ್ಚುವರಿ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು 1 ನೇ ಜುಲೈ 2022 ರಿಂದ ಜಾರಿಗೆ ಬರುವಂತೆ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ, ವಿತರಣೆ ಮತ್ತು ಬಳಕೆಯನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ನಿಷೇಧಿಸಿ ದಿನಾಂಕ 12ನೇ ಆಗಸ್ಟ್ 2021 ರಂದು ಅಧಿಸೂಚನೆ (G. S. R. No.571 (E)) ಯನ್ನು ಹೊರಡಿಸಿದೆ.

(ಎ) ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳೊಂದಿಗೆ ಇಯರ್ ಬಡ್‌ಗಳು, ಬಲೂನ್‌ಗಳಿಗೆ ಬಳಸುವ ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಧ್ವಜಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾಂಡಿ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಐಸ್‌ಕ್ರೀಮ್ ಸ್ಟಿಕ್‌ಗಳು, ಅಲಂಕಾರಕ್ಕಾಗಿ ಬಳಸುವ ಪಾಲಿಸ್ಟೀರಿನ್ (ಥರ್ಮೋಕೋಲ್).

(ಬಿ) ಪ್ಲಾಸ್ಟೀಕ್ ಪ್ಲೇಟ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕಪ್‌ಗಳು ಮತ್ತು ಲೋಟಗಳು, ಫೋರ್ಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಾಕುಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟ್ರಾ ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಟ್ರೇ ಗಳಂತಹ ಕಟ್ಲರಿಗಳು, ಸುತ್ತಾ ಸುತ್ತುವ ಅಥವಾ ಪ್ಯಾಕಿಂಗ್

ಫಿಲ್ಮ್ ಗಳು(ಸ್ವೀಟ್ ಬಾಕ್ಸ್ ಗಳು, ಆಮಂತ್ರಣ ಪತ್ರಗಳು ಮತ್ತು ಸಿಗರೇಟ್ ಪ್ಯಾಕ್‌ಗಳ ಸುತ್ತಾ ಸುತ್ತುವ) 100 ಮೈಕ್ರಾನ್‌ಗಿಂತ ಕಡಿಮೆ ದಪ್ಪದ ಪ್ಲಾಸ್ಟಿಕ್ ಅಥವಾ PVC ಬ್ಯಾನರ್‌ಗಳು ಮತ್ತು ಸ್ಟಿರರ್‌ಗಳು. ಸುತ್ತೋಲೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ

ಆದುದ್ದರಿಂದ ಸದರಿ ದೂರನ್ನು ಪರಿಶೀಲಿಸಿ ಅವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿಯಾಗಿರುವ ತ್ಯಾಜ್ಯವನ್ನು ಸಂಗ್ರಹಿಸಿ, ವಿಂಗಡಿಸಿ, ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಲು ಆದ್ಯತೆ ಮೇರೆಗೆ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಹಾಗೂ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟಿಕ್(SUP) ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವ ಅಂಗಡಿಗಳ ಮೇಲೆ ದಾಳಿ ಮಾಡಿ, ಅನಧಿಕೃತ ವಾಗಿ ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟಿಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವವರ ವಿರುದ್ಧ ದಂಡ ವಿಧಿಸುವಂತೆ/ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸುವಂತೆ, ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟಿಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ವಶಪಡಿಸಿಕೊಳ್ಳುವಂತೆ ಮತ್ತು ಅವಶ್ಯಕತೆ ಇರುವ ಕಡೆಯಲ್ಲೆಲ್ಲಾ ಹೆಚ್ಚು ಸಂಖ್ಯೆಯಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು ಇಡುವುದು ಮತ್ತು ಸಾರ್ವಜನಿಕರು/ಪ್ರವಾಸಿಗರು ಉಪಯೋಗಿಸುವಂತೆ ಅರಿವು ಮೂಡಿಸುವ ಸೂಚನಾ ಫಲಕಗಳನ್ನು ಅಳವಡಿಸುವಂತೆ ಸಂಬಂಧಪಟ್ಟ ಇಲಾಖೆಗಳಿಗೆ ಸೂಕ್ತ ನಿರ್ದೇಶನ ನೀಡುವಂತೆ ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟಿಕ್ ಮಾಲಿನ್ಯದಿಂದ ಮುಕ್ತಗೊಳಿಸುವ ನಿಟ್ಟಿನಲ್ಲಿ ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟಿಕ್ ಮುಕ್ತ ಪ್ರದೇಶವಾಗಿ ಘೋಷಿಸುವ ಬಗ್ಗೆ ವಿಷಯವನ್ನು ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ಸಭೆಯಲ್ಲಿ ಮಂಡಿಸಿ ಚರ್ಚಿಸುವ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸುವಂತೆ ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ

ತಮ್ಮ ವಿಶ್ವಾಸಿ

Meenal 1/11

ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ..ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

2 20

TRANSLATED COPY OF ANNEXURE-R2

Email: kspcbvijayanagararo@gmail.com Web: kspcb.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD

Regional office: Shree Sai Sharana Plaza, No.71/A, 2nd Floor, DAM Road, Hosapete, Vijayanagar-583203

No. KSPCB/RO(D)/2025-26/33 Date: 19.04.2025

To,

1. The Deputy Commissioner,
   Vijayanagar District, Hospet and
   Chairman, Hampi World Heritage Area Management Authority

2. The Commissioner,
   Hampi World Heritage Area Management Authority,
   Ambedkar Circle, Hampi Road, Kamalapura,
   Hospet Taluk, Vijayanagar District-583221

Sir,

Sub: Violation of Plastic Waste Management (Amendment) Rules 2021, at Hampi and Surrounding Areas of Tourist places.

Ref:
1. Government of Karnataka Notification No. FEE 17 EPC 2012, Bangalore, dated: 11.03.2016.
2. India Gazette Notification dated: 12.08.2021.
3. Government of Karnataka Circular No. FE 77 ENG 2022, Bengaluru, dated: 30.06.2022.
4. Complaint of Sri. Charan Bhat, Room No.02, Varthak Compound, near Akash Tower, Nelasuper (E), Vasai taluk, Phalgar District, Maharashtra State-401209, received through e-mail at Head Office, Bangalore, dated: 03.04.2025, received through email at this office dated: 07.04.2025.

****

With reference to the above-cited subject, Shri Charan Bhat Room No.-02, Varaka Compound, Near Akansha Tower, Nalsopara (E), Vasai Taluk, Palghar District, Maharashtra State-401209 has complained in a reference letter (4) to the Board's head office through e-mail and he stated that, in the world-heritage site Hampi and nearby tourist destinations in Hospet taluk of Vijayanagar district, plastic waste is not being managed systematically and scientifically, dust bins are not installed at designated places for waste collection and segregation, due to which the public and tourists are throwing waste everywhere, waste is being accumulated between the rocks, and as it has been observed, waste is not being managed properly and banned single-use plastic products are being sold without any hindrance in shops in Hampi and nearby tourist destinations, which is affecting the beauty and culture of the World Heritage Site of Hampi and polluting the environment. Further, the complainant has requested to

declare the World Heritage Site of Hampi be declared a plastic-free zone. (A copy of the complaint is attached for kind reference).

Further, Government of Karnataka has issued a notification vide reference (1), in that, from 11.03.2016 no person including shopkeeper, vendor, wholesaler, retailer, trader, hawker or salesmen shall use plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of thickness including the above items made of thermocol and plastic which use plastic micro beads. Further, no industry or person shall manufacture, supply, store, transport, sale and/or distribute plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of their thickness including the above

items made of thermocol and plastic which use plastic micro beads in the State. A copy of the notification is enclosed for kind reference.

Furthermore, the Ministry of Environment, Forest and Climate Change, (MoEF & CC) New Delhi has issued a notification (G. S. R. No.571 (E)) dated 12th August 2021and prohibited the manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities with effect from the 1st July, 2022: -

a. Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;
b. Plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette

packets, plastic or PVC banners less than 100 micron, stirrers. A copy of the notification is enclosed for kind reference.

Therefore, it is hereby requested to verify the said complaint and to give directions to concerned Grama panchayath/Local bodies to take appropriate action on priority to collect, segregate and scientifically dispose of the unscientifically disposed waste and to inspect the shops located within their jurisdiction continuously & raid the shops, those who store, sell and use the banned plastic products illegally and to seize the banned plastic products, to impose fines/take legal action against them and to provide more numbers of dustbins wherever necessary within their jurisdiction & to create awareness among the public/tourists to use the dustbins.

It is hereby requested to place the agenda for discussion in the Hampi World Heritage Area Management Authority

meeting, "to Declare the World Heritage Area of Hampi as a Plastic Free Zone by banning the plastic articles, single-use plastics within Hampi,".

Yours faithfully,

Sd/-

Environment Officer (I/c)

KSPCB-RO-Vijayanagar

ANNEXURE - R3

27

E-mail: kspcbvijayanagararo@gmail.com

Web: www.kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಶ್ರೀ ಸಾಯಿ ಶರಣ ಪ್ಲಾಜಾ, ನಂ. 71/ಎ, 2ನೇ ಮಹಡಿ, ಡ್ಯಾಂ ರಸ್ತೆ, ಹೊಸಪೇಟೆ, ವಿಜಯನಗರ - 583 203

Regional Office: Shree Sai Sharana Plaza, No. 71/A, 2nd Floor, Dam Road, Hosapete Vijayanagar - 583 203

ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/ 414 ದಿನಾಂಕ: 16/10/2025

ಇವರಿಗೆ,

1. ಮುಖ್ಯಾಧಿಕಾರಿಗಳು
   ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ
   ಕಮಲಾಪುರ, ಹೊಸಪೇಟೆ ತಾಲೂಕ,
   ವಿಜಯನಗರ ಜಿಲ್ಲೆ.

2. ಪಂಚಾಯತ್ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು
   ಗ್ರಾಮ ಪಂಚಾಯತ್ ಕಾರ್ಯಾಲಯಾ, ಹಂಪಿ
   ಹಂಪಿ ಗ್ರಾಮ, ಕಮಲಾಪುರ ಹೋಬಳ
   ಹೊಸಪೇಟೆ ತಾಲೂಕ ವಿಜಯನಗರ ಜಿಲ್ಲೆ.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಹಂಪಿ ಮತ್ತು ಸುತ್ತಾಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರ ಉಲ್ಲಂಘನೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ 17 ಇಪಿಸಿ 2012, ಬೆಂಗಳೂರು ದಿನಾಂಕ:11.03.2016

o/c

2. ಭಾರತ ರಾಜ್ಯಪತ್ರದಲ್ಲಿನ ಅಧಿಸೂಚನೆ ದಿನಾಂಕ:12.08.2021.
3. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: FEE 77 ENG 2022 Bengaluru, ದಿನಾಂಕ:30.06.2022
4. ಶ್ರೀ ಚರಣ ಭಟ್ , ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸ್ಯೆ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ರವರ ದೂರು ಇ ಮೇಲ್ ಮುಖಾಂತರ ಕೇಂದ್ರ ಕಚೇರಿ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ: 03.04.2025, ಸದರಿ ದೂರು ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಈ ಕಚೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ:07.04.2025.
5. ಈ ಕಚೇರಿಯ ಪತ್ರ ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/33, ದಿನಾಂಕ:16.04.2025

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ತಾಲೂಕಿನ ವಿಶ್ವವಿಖ್ಯಾತ ಹಂಪಿಯಲ್ಲಿ ಹಾಗೂ ಹತ್ತಿರದ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ವ್ಯವಸ್ಥಿತವಾಗಿ ಹಾಗೂ ವೈಜ್ಞಾನಿಕವಾಗಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯಾಗುತ್ತಿಲ್ಲ, ತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಣೆಗೆ ಮತ್ತು ವಿಂಗಡಣೆಗೆ ನಿಗಧಿತ ಸ್ಥಳಗಳಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು(Dust bin) ಅಳವಡಿಸಿರುವುದಿಲ್ಲ ಇದರಿಂದ ಸಾರ್ವಜನಿಕರು ಮತ್ತು ಪ್ರವಾಸಿಗರು ಎಲ್ಲೆಂದರಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಬಿಸಾಡುತ್ತಿದ್ದು, ಬಂಡೆಗಳ ಮಧ್ಯದಲ್ಲಿ ತ್ಯಾಜ್ಯವು ಶೇಖರಣೆಯಾಗಿರುವುದನ್ನು ಗಮನಿಸಿರುವುದಾಗಿಯೂ ಹಾಗೂ ಈ ಸರಿಯಾಗಿ ಗಮನಿಸಿದಂತೆ ಸರಿಯಾಗಿ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಮಾಡುತ್ತಿಲ್ಲ ಹಾಗೂ ಹಂಪಿ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿರುವ ಅಂಗಡಿಗಳಲ್ಲಿ ನಿಷೇಧಿತ ಏಕ

ಬಳಕೆ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಯಾವುದೇ ಅಡೆತಡೆ ಇಲ್ಲದೇ ಮಾರಾಟ ಮಾಡುತ್ತಿರುವುದಾಗಿಯೂ ಇದರಿಂದ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶವಾದ ಹಂಪಿಯ ಸೌಂದರ್ಯ ಹಾಗೂ ಸಂಸ್ಕೃತಿಗೆ ಧಕ್ಕೆಯಾಗುತ್ತಿದೆ ಮತ್ತು ಪರಿಸರ ಮಲೀನವಾಗುತಿದೆ ಎಂದು ಉಲ್ಲೇಖ ಪತ್ರ(4) ರಲ್ಲಿ ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಚೇರಿಗೆ ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಶ್ರೀ ಚರಣ ಭಟ್ , ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸೈ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ಇವರು ದೂರು ಸಲ್ಲಿಸಿದ್ದ ಹಿನ್ನಲೆಯಲ್ಲಿ ದೂರಿನ ಪ್ರತಿ ಲಗತ್ತಿಸಿ ಉಲ್ಲೇಖ(5)ರಲ್ಲಿ ಈ ಕಚೇರಿಯಿಂದ ಪತ್ರ ಬರೆದು ಉಲ್ಲೇಖ(1), (2) ಮತ್ತು (3) ರ ಅಧಿಸೂಚನೆಗಳನ್ನು ಕಟ್ಟುನಿಟ್ಟಾಗಿ ತಮ್ಮ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ/ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಪಾಲಿಸುವುದು ಮತ್ತು ಅನುಷ್ಠಾನಗೊಳಿಸುವುದು ತಮ್ಮ ಆದ್ಯ ಕರ್ತವ್ಯವಾಗಿರುತ್ತದೆ. ಆದುದ್ದರಿಂದ ಜರೂರಾಗಿ ಆದ್ಯತೆ ಮೇರೆಗೆ ಸೂಕ್ತ ಕ್ರಮಗಳನ್ನು ಕೈಗೊಂಡು ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ವರದಿಯನ್ನು ಈ ಪತ್ರ ತಲುಪಿದ 7 ದಿನಗಳೊಳಗಾಗಿ ಈ ಕಚೇರಿಗೆ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿತ್ತು. ಆದರೆ ಇದುವರೆವಿಗೂ ತಮ್ಮಿಂದ ಯಾವುದೇ ಅನುಪಾಲನಾ ವರದಿ ಸ್ವೀಕೃತಗೊಂಡಿರುವುದಿಲ್ಲ.

ಮುಂದುವರೆದಂತೆ, ಕರ್ನಾಟಕ ಸರ್ಕಾರವು ಪರಿಸರ (ಸಂರಕ್ಷಣ) ಕಾಯ್ದೆ 1986ರ ಸೆಕ್ಷನ್ 5 ರಲ್ಲಿನ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಈಗಾಗಲೇ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದಿನಾಂಕ: 11.03.2016 ರಿಂದ " ಯಾವುದೇ ವ್ಯಕ್ತಿ, ಅಂಗಡಿ ಮಾಲೀಕ, ಮಾರಾಟಗಾರ, ಸಗಟು ಮಾರಾಟಗಾರ ಅಥವಾ ವ್ಯಾಪಾರಿ ಮತ್ತು ಮಾರಾಟಗಾರರು, ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಪ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್, ಮತ್ತು ಊಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೊಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ಬಳಕೆಯನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇಧಿಸಲಾಗಿದೆ. ಮುಂದುವರೆದು, ಯಾವುದೇ ಕೈಗಾರಿಕೆ ಅಥವಾ ವ್ಯಕ್ತಿ ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಪ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್, ಮತ್ತು ಊಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೊಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ ಮತ್ತು ವಿತರಣೆ ಮಾಡುವುದನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇದಿಸಿದೆ". ಅಧಿಸೂಚನೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.

ಅಲ್ಲದೇ ಪರಿಸರ, ಅರಣ್ಯ ಮತ್ತು ಹವಾಮಾನ ಬದಲಾವಣೆ ಸಚಿವಾಲಯ, (MoEF & CC) ನವದೆಹಲಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರಲ್ಲಿ ಈ ಕೆಳಗಿನ ಹೆಚ್ಚುವರಿ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು 1 ನೇ ಜುಲೈ 2022 ರಿಂದ ಜಾರಿಗೆ ಬರುವಂತೆ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ, ವಿತರಣೆ ಮತ್ತು ಬಳಕೆಯನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ನಿಷೇಧಿಸಿ ದಿನಾಂಕ 12ನೇ ಆಗಸ್ಟ್ 2021 ರಂದು ಅಧಿಸೂಚನೆ (G. S. R. No.571 (E)) ಯನ್ನು ಹೊರಡಿಸಿದೆ.

(ಎ) ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳೊಂದಿಗೆ ಇಯರ್ ಬಡ್‌ಗಳು, ಬಲೂನ್‌ಗಳಿಗೆ ಬಳಸುವ ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಧ್ವಜಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾಂಡಿ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಐಸ್‌ಕ್ರೀಮ್ ಸ್ಟಿಕ್‌ಗಳು, ಅಲಂಕಾರಕ್ಕಾಗಿ ಬಳಸುವ ಪಾಲಿಸ್ಟೀರಿನ್ (ಥರ್ಮೊಕೋಲ್).

(ಬಿ) ಪ್ಲಾಸ್ಟೀಕ್ ಪ್ಲೇಟ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕಪ್‌ಗಳು ಮತ್ತು ಲೋಟಗಳು, ಫೋರ್ಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಾಕುಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟ್ರಾ ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಟ್ರೇ ಗಳಂತಹ ಕಟ್ಲರಿಗಳು, ಸುತ್ತಾ ಸುತ್ತುವ ಅಥವಾ ಪ್ಯಾಕಿಂಗ್ ಫಿಲ್ಮ್ ಗಳು(ಸ್ವೀಟ್ ಬಾಕ್ಸ್ ಗಳು, ಆಮಂತ್ರಣ ಪತ್ರಗಳು ಮತ್ತು ಸಿಗರೇಟ್ ಪ್ಯಾಕ್‌ಗಳ ಸುತ್ತಾ ಸುತ್ತುವ) 100 ಮೈಕ್ರಾನ್‌ಗಿಂತ ಕಡಿಮೆ ದಪ್ಪದ ಪ್ಲಾಸ್ಟೀಕ್ ಅಥವಾ PVC ಬ್ಯಾನರ್‌ಗಳು ಮತ್ತು ಸ್ಟಿರರ್‌ಗಳು. ಸುತ್ತೋಲೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ

ಆದುದ್ದರಿಂದ ಈ ಮೇಲೆ ತಿಳಿಸಿರುವ ಅಧಿಸೂಚನೆಗಳನ್ನು ಕಟ್ಟುನಿಟ್ಟಾಗಿ ತಮ್ಮ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ/ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಪಾಲಿಸುವುದು ಮತ್ತು ಅನುಷ್ಠಾನಗೊಳಿಸುವುದು ತಮ್ಮ ಆದ್ಯ ಕರ್ತವ್ಯವಾಗಿರುತ್ತದೆ.

ಆದುದ್ದರಿಂದ ಜರೂರಾಗಿ ಆದ್ಯತೆ ಮೇರೆಗೆ ಈ ಕೆಳಕಂಡ ಕ್ರಮಗಳನ್ನು ಜರುಗಿಸಲು ಹಾಗೂ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ವರದಿಯನ್ನು ಈ ಪತ್ರ ತಲುಪಿದ 7 ದಿನಗಳೊಳಗಾಗಿ ಈ ಕಚೇರಿಗೆ ಸಲ್ಲಿಸಲು ಈ ಮೂಲಕ ಮತ್ತೊಮ್ಮೆ ಸೂಚಿಸಿದೆ.

೧. ಈ ಕೂಡಲೆ ಸದರಿ ದೂರನ್ನು ಪರಿಶೀಲಿಸಿ ಅವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿಯಾಗಿರುವ ತ್ಯಾಜ್ಯವನ್ನು ಸಂಗ್ರಹಿಸಿ, ವಿಂಗಡಿಸಿ, ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಲು ಆದ್ಯತೆ ಮೇರೆಗೆ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವುದು ಹಾಗೂ

೨. ತಮ್ಮ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ನಿರಂತರವಾಗಿ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್(SUP) ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವ ಅಂಗಡಿಗಳ ಮೇಲೆ ದಾಳಿ ಮಾಡುವುದು ಹಾಗೂ ಅನಧಿಕೃತ ವಾಗಿ ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಸಂಗ್ರಹಣೆ, ಮಾರಾಟ ಮತ್ತು ಬಳಕೆ ಮಾಡುವವರ ವಿರುದ್ಧ ದಂಡ ವಿಧಿಸುವುದು/ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸುವಂತೆ, ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ವಶಪಡಿಸಿಕೊಳ್ಳುವಂತೆ ಸೂಚಿಸಲಾಗಿದೆ.

೩. ತಮ್ಮ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಅವಶ್ಯಕತೆ ಇರುವ ಕಡೆಯಲ್ಲೆಲ್ಲಾ ಹೆಚ್ಚು ಸಂಖ್ಯೆಯಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು ಇಡುವುದು ಮತ್ತು ಸಾರ್ವಜನಿಕರು/ಪ್ರವಾಸಿಗರು ಉಪಯೋಗಿಸುವಂತೆ ಅರಿವು ಮೂಡಿಸುವ ಸೂಚನಾ ಫಲಕಗಳನ್ನು ಅಳವಡಿಸುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಸಹಿ/-
ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)
ಕ.ರಾ.ಮಾನಿ.ಮಂ.,ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

ಪ್ರತಿಯನ್ನು: 1. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ಇವರ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಸಂಬಂಧಪಟ್ಟ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ/ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಸೂಕ್ತ ನಿರ್ದೇಶನ ನೀಡಲು ಕೋರಿದೆ.

2. ಅಧೀಕ್ಷಕ ಪುರಾತತ್ವಜ್ಞರು, ಭಾರತೀಯ ಪುರಾತತ್ವ ಸರ್ವೇಕ್ಷಣಾ ಇಲಾಖೆ, ಹಂಪಿ ವೃತ್ತ, ಹೊಸಪೇಟೆ ಇವರಿಗೆ ಸದರಿ ದೂರನ್ನು ಲಗತ್ತಿಸಿ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಮುಂದಿನ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.

Meenal
ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)
ಕ.ರಾ.ಮಾನಿ.ಮಂ.,ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

30

TRANSLATED COPY OF ANNEXURE-R3

Email: kspcbvijayanagararo@gmail.com Web: kspcb.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD

Regional office: Shree Sai Sharana Plaza, No.71/A, 2nd Floor, DAM Road, Hosapete, Vijayanagar-583203

No. KSPCB/RO(E)/2025-26/414 Date: 16/10/2025

To,

1. The Chief Officer,
   Town Panchayath Office,
   Kamalapura, Hosapete Taluk,
   Vijayanagara District.

2. Panchayat Development Officer,
   Village Panchayath Office, Hampi,
   Hampi Village, Kamalapura Hobli,
   Hosapete Taluk, Vijayangar District.

Sir,

Sub: Violation of Plastic Waste Management (Amendment) Rules 2021, at Hampi and Surrounding Areas of Tourist places.

Ref:

1. Government of Karnataka Notification No. FEE 17 EPC 2012, Bangalore, dated: 11.03.2016.
2. India Gazette Notification dated: 12.08.2021.
3. Government of Karnataka Circular No. FE 77 ENG 2022, Bengaluru, dated: 30.06.2022.
4. Complaint of Sri.Charan Bhat, Room No.02, Varthak Compound, near Akash Tower, Nelasuper (E), Vasai taluk, Phalgar District, Maharashtra State-401209, received through e-mail at Head Office, Bangalore dated: 03.04.2025, received through email at this office dated; 07.04.2025.
5. This office letter no KSPCB/RO(D)/2025-26/33, dated: 16.04.2025.

****

With reference to the above cited subject, Shri Charan Bhat Room No.-02, Varaka Compound, Near Akansha Tower, Nalsopara (E), Vasai Taluk, Palghar District, Maharashtra State-401209 has complained in a reference letter (4) to the Board's head office through e-mail and he stated that, in the world-heritage site Hampi and nearby tourist destinations in Hospet taluk of Vijayanagar district, the plastic waste is not being managed systematically and scientifically, dust bins are not installed at designated places for waste collection and segregation, due to which the public and tourists are throwing waste everywhere, waste is being accumulated between the rocks, and as it has been observed, waste is not being managed properly and banned single-use plastic products are being sold without any hindrance in shops in Hampi and nearby tourist destinations, which is affecting the beauty and

culture of the World Heritage Site of Hampi and polluting the environment. A copy of the complaint is enclosed for kind reference.

In view of the above, this office addressed a letter vide reference (5) with a copy of the complaint attached and informed that, it is the responsibility of the Grama Panchayath/concerned local bodies to strictly comply and implement the guidelines/notifications issued by the Government of India and Government of Karnataka vide reference (1), (2) and (3) within your jurisdictions and further you were informed to treat the matter as most urgent and you were directed to take appropriate steps on priority and to submit action taken report to this office within 7 days of the receipt of this letter. But till date, no compliance report had been received from your side.

Further, Government of Karnataka has issued a notification vide reference (1), in that, from 11.03.2016 no person including shopkeeper, vendor, wholesaler, retailer, trader, hawker or salesmen shall use plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of thickness including the above items made of thermocol and plastic which use plastic micro beads. Further, no industry or person shall manufacture, supply, store, transport, sale and/or distribute plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of their thickness including the above items made of thermocol and plastic which use plastic micro beads in the State. A copy of the notification is enclosed for kind reference.

Furthermore, the Ministry of Environment, Forest and Climate Change, (MoEF & CC) New Delhi has issued a notification (G. S. R. No.571 (E)) dated 12th August 2021and prohibited the manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities with effect from the 1st July, 2022:-

a. Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;

b. Plates, cups, glasses, cutlery such as forks, spoons, knives, straws, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, and stirrers.

Therefore, it is the responsibility of concerned Gram Panchayats/Local Bodies to strictly follow and implement the above-mentioned notifications within their jurisdiction.

Hence, you are hereby once again requested to take the following steps on a top priority and submit an action taken report to this office within 7 days of the receipt of this letter.

1. To conduct the periodic raids/checks within your jurisdiction to effectively implement/enforce the directions issued by the Government of Karnataka vide No. FEE 17 EPC 2012, Bengaluru, Dated:11.03.2016 and FEE 77 ENG 2022 Bengaluru, Dated:30.06.2022 Dated:11.03.2016 under section (5) of the Environment (Protection) Act, 1986, and to seize the notified banned single-use plastics if any stocking, distribution, sale and use and to impose the penalties as per the directions issued by the Government.

2. To inspect the said areas and to collect & segregate, and to scientifically dispose of the accumulated waste immediately.

3. More numbers of Waste bins must be provided at designated locations to serve the public and tourists, while also promoting awareness of proper waste segregation and disposal, as well as the ban on single-use plastics for the specified items listed.

Yours faithfully,

Sd/-

Environment Officer (I/c),

KSPCB, RO-Vijayanagar

Copy to: 1. The Deputy Commissioner, Vijayangar District, Hospet for information and requested to give proper directions to the concerned Village Panchayath / Local bodies.

2. Superintendent of Archeologist, Archaeological Survey of India, Hampi Circle, Hampi, for information and further suitable action.

Sd/-
Environment Officer (I/c)
KSPCB, RO-Vijayanagar

E-mail: kspcbvijayanagararo@gmail.com
Web: www.kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಶ್ರೀ ಸಾಯಿ ಶರಣ ಪ್ಲಾಜಾ, ನಂ. 71/ಎ, 2ನೇ ಮಹಡಿ, ಡ್ಯಾಂ ರಸ್ತೆ, ಹೊಸಪೇಟೆ, ವಿಜಯನಗರ – 583 203
Regional Office: Shree Sai Sharana Plaza, No. 71/A, 2nd Floor, Dam Road, Hosapete Vijayanagar - 583 203

ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/415 ದಿನಾಂಕ: 16/10/2025

ಇವರಿಗೆ,

1. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
   ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೋಸಪೇಟೆ ಹಾಗೂ
   ಅಧ್ಯಕ್ಷರು ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ.

2. ಆಯುಕ್ತರು
   ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ
   ಅಂಬೇಡ್ಕರ್ ಸರ್ಕಲ್, ಹಂಪಿ ರಸ್ತೆ, ಕಮಲಾಪುರ
   ಹೋಸಪೇಟೆ ತಾಲ್ಲೂಕು, ವಿಜಯನಗರ ಜಿಲ್ಲೆ-583221

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಹಂಪಿ ಮತ್ತು ಸುತ್ತಾಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ಪ್ಲಾಸ್ಟಿಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರ ಉಲ್ಲಂಘನೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ: ಅಪಜೀ 17 ಇಪಿಸಿ 2012, ಬೆಂಗಳೂರು ದಿನಾಂಕ: 11.03.2016
2. ಭಾರತ ರಾಜ್ಯಪತ್ರದಲ್ಲಿನ ಅಧಿಸೂಚನೆ ದಿನಾಂಕ:12.08.2021.
3. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: FEE 77 ENG 2022 Bengaluru, ದಿನಾಂಕ:30.06.2022
4. ಶ್ರೀ ಚರಣ ಭಟ್ , ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸ್ಯೆ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ರವರ ದೂರು ಇ ಮೇಲ್ ಮುಖಾಂತರ ಕೇಂದ್ರ ಕಚೇರಿ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ:03.04.2025, ಸದರಿ ದೂರು ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಈ ಕಚೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತಿಯಾದ ದಿನಾಂಕ:07.04.2025.
5. ಈ ಕಚೇರಿಯ ಪತ್ರ ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ(ವಿ)/2025-26/37, ದಿನಾಂಕ:19.04.2025

O/C

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಜಯನಗರ ಜಿಲ್ಲೆ, ಹೊಸಪೇಟೆ ತಾಲೂಕಿನ ವಿಶ್ವವಿಖ್ಯಾತ ಹಂಪಿಯಲ್ಲಿ ಹಾಗೂ ಹತ್ತಿರದ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿ ವ್ಯವಸ್ಥಿತವಾಗಿ ಹಾಗೂ ವೈಜ್ಞಾನಿಕವಾಗಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯಾಗುತ್ತಿಲ್ಲ, ತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಣೆಗೆ ಮತ್ತು ವಿಂಗಡಣೆಗೆ ನಿಗಧಿತ ಸ್ಥಳಗಳಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು(Dust bin) ಅಳವಡಿಸಿರುವುದಿಲ್ಲ ಇದರಿಂದ ಸಾರ್ವಜನಿಕರು ಮತ್ತು ಪ್ರವಾಸಿಗರು ಎಲ್ಲೆಂದರಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಬಿಸಾಡುತ್ತಿದ್ದು, ಬಂಡೆಗಳ ಮಧ್ಯದಲ್ಲಿ ತ್ಯಾಜ್ಯವು ಶೇಖರಣೆಯಾಗಿರುವುದನ್ನು ಗಮನಿಸಿರುವುದಾಗಿಯೂ ಹಾಗೂ ಈ ಸರಿಯಾಗಿ ಗಮನಿಸಿದಂತೆ ಸರಿಯಾಗಿ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಮಾಡುತ್ತಿಲ್ಲ ಹಾಗೂ ಹಂಪಿ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರವಾಸಿ ತಾಣಗಳಲ್ಲಿರುವ ಅಂಗಡಿಗಳಲ್ಲಿ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಯಾವುದೇ ಅಡೆತಡೆ ಇಲ್ಲದೇ ಮಾರಾಟ ಮಾಡುತ್ತಿರುವುದಾಗಿಯೂ

ಬಳಕೆ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಯಾವುದೇ ಅಡೆತಡೆ ಇಲ್ಲದೇ ಮಾರಾಟ ಮಾಡುತ್ತಿರುವುದಾಗಿಯೂ ಇದರಿಂದ ವಿಶ್ವ ಪರಂಪರೆ ಪ್ರದೇಶವಾದ ಹಂಪಿಯ ಸೌಂದರ್ಯ ಹಾಗೂ ಸಂಸ್ಕೃತಿಗೆ ಧಕ್ಕೆಯಾಗುತ್ತಿದೆ ಮತ್ತು ಪರಿಸರ ಮಲೀನವಾಗುತಿದೆ ಎಂದು ಉಲ್ಲೇಖ ಪತ್ರ(4) ರಲ್ಲಿ ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಚೇರಿಗೆ ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಶ್ರೀ ಚರಣ ಭಟ್ , ರೂಮ್ ನಂಬರ್-02, ವರ್ತಕ ಕಂಪೌಂಡ, ಅಕಾಂಶ ಟವರ್ ಹತ್ತಿರ, ನಲಸೊಪರ (ಇ), ವಸೈ ತಾಲೂಕು, ಪಾಲ್ಗರ್ ಜಿಲ್ಲೆ ಮಹರಾಷ್ಟ್ರ ರಾಜ್ಯ-401209 ಇವರು ದೂರು ಸಲ್ಲಿಸಿ, ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟೀಕ್ ಮುಕ್ತ ಪ್ರದೇಶವಾಗಿ ಘೋಷಿಸುವಂತೆ ಕೋರಿದ್ದ ಹಿನ್ನಲೆಯಲ್ಲಿ ದೂರಿನ ಪ್ರತಿ ಲಗತ್ತಿಸಿ ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟೀಕ್ ಮಾಲಿನ್ಯದಿಂದ ಮುಕ್ತಗೊಳಸುವ ನಿಟ್ಟಿನಲ್ಲಿ ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟೀಕ್ ಮುಕ್ತ ಪ್ರದೇಶವಾಗಿ ಘೋಷಿಸುವ ಬಗ್ಗೆ ವಿಷಯವನ್ನು ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ಸಭೆಯಲ್ಲಿ ಮಂಡಿಸಿ ಚರ್ಚಿಸುವ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸುವಂತೆ ಕೋರಿ ಉಲ್ಲೇಖ(5)ರಲ್ಲಿ ಈ ಕಚೇರಿಯಿಂದ ಪತ್ರ ಬರೆದು ಕೋರಲಾಗಿತು.

ಮುಂದುವರೆದಂತೆ, ಕನಾಟಕ ಸರ್ಕಾರವು ಪರಿಸರ (ಸಂರಕ್ಷಣ) ಕಾಯ್ದೆ 1986ರ ಸೆಕ್ಷನ್ 5 ರಲ್ಲಿನ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಈಗಾಗಲೇ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದಿನಾಂಕ: 11.03.2016 ರಿಂದ " ಯಾವುದೇ ವ್ಯಕ್ತಿ, ಅಂಗಡಿ ಮಾಲೀಕ, ಮಾರಾಟಗಾರ, ಸಗಟು ಮಾರಾಟಗಾರ ಅಥವಾ ವ್ಯಾಪಾರಿ ಮತ್ತು ಮಾರಾಟಗಾರರು, ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಫ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಲ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್ಸ್ ಮತ್ತು ಊಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೊಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ಬಳಕೆಯನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇಧಿಸಲಾಗಿದೆ. ಮುಂದುವರೆದು, ಯಾವುದೇ ಕೈಗಾರಿಕೆ ಅಥವಾ ವ್ಯಕ್ತಿ ಯಾವುದೇ ದಪ್ಪದ ಯಾವುದೇ ರೀತಿಯ ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾರಿಬ್ಯಾಗ್, ಪ್ಲಾಸ್ಟೀಕ್ ಭಿತ್ತಿ ಪತ್ರ, ಪ್ಲಾಸ್ಟೀಕ್ ತೋರಣ, ಫ್ಲೆಕ್ಸ್, ಪ್ಲಾಸ್ಟೀಕ್ ಬಾವುಟ, ಪ್ಲಾಸ್ಟೀಕ್ ತಟ್ಟೆ, ಪ್ಲಾಸ್ಟೀಕ್ ಲೋಟ, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚ, ಕ್ಲಿಂಗ್ ಫಿಲ್ಮ್ಸ್ ಮತ್ತು ಓಟದ ಮೇಜಿನ ಮೇಲೆ ಹರಡುವ ಪ್ಲಾಸ್ಟೀಕ್ ಹಾಳೆ ಹಾಗೂ ಥರ್ಮೊಕೋಲ್ ಮತ್ತು ಪ್ಲಾಸ್ಟೀಕ್ ಮೈಕ್ರೋ ಬೀಡ್ಸ್ ನಿಂದ ತಯಾರಾದಂತಹ ಮೇಲ್ಕಂಡ ವಸ್ತುಗಳ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ ಮತ್ತು ವಿತರಣೆ ಮಾಡುವುದನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ನಿಷೇದಿಸಿದೆ". ಅಧಿಸೂಚನೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.

ಅಲ್ಲದೇ ಪರಿಸರ, ಅರಣ್ಯ ಮತ್ತು ಹವಾಮಾನ ಬದಲಾವಣೆ ಸಚಿವಾಲಯ, (MoEF & CC) ನವದೆಹಲಿ ಪ್ಲಾಸ್ಟೀಕ್ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ(ತಿದ್ದುಪಡಿ) ನಿಯಮಗಳು, 2021ರಲ್ಲಿ ಈ ಕೆಳಗಿನ ಹೆಚ್ಚುವರಿ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು 1 ನೇ ಜುಲೈ 2022 ರಿಂದ ಜಾರಿಗೆ ಬರುವಂತೆ ತಯಾರಿಕೆ, ಸರಬರಾಜು, ಸಂಗ್ರಹಣೆ, ಸಾಗಾಣಿಕೆ, ಮಾರಾಟ, ವಿತರಣೆ ಮತ್ತು ಬಳಕೆಯನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ನಿಷೇಧಿಸಿ ದಿನಾಂಕ 12ನೇ ಆಗಸ್ಟ್ 2021 ರಂದು ಅಧಿಸೂಚನೆ (G. S. R. No.571 (E)) ಯನ್ನು ಹೊರಡಿಸಿದೆ.

(ಎ) ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳೊಂದಿಗೆ ಇಯರ್ ಬಡ್‌ಗಳು, ಬಲೂನ್‌ಗಳಗೆ ಬಳಸುವ ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಧ್ವಜಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕ್ಯಾಂಡಿ ಸ್ಟಿಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಐಸ್‌ಕ್ರೀಮ್ ಸ್ಟಿಕ್‌ಗಳು, ಅಲಂಕಾರಕ್ಕಾಗಿ ಬಳಸುವ ಪಾಲಿಸ್ಟೀರಿನ್ (ಥರ್ಮೊಕೋಲ್).

(ಬಿ) ಪ್ಲಾಸ್ಟೀಕ್ ಪ್ಲೇಟ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಕಪ್‌ಗಳು ಮತ್ತು ಲೋಟಗಳು, ಫೋರ್ಕ್‌ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಮಚಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಚಾಕುಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಸ್ಟ್ರಾ ಗಳು, ಪ್ಲಾಸ್ಟೀಕ್ ಟ್ರೇ ಗಳಂತಹ ಕಟ್ಲರಿಗಳು, ಸುತ್ತಾ ಸುತ್ತುವ ಅಥವಾ ಪ್ಯಾಕಿಂಗ್ ಫಿಲ್ಮ್ ಗಳು(ಸ್ವೀಟ್ ಬಾಕ್ಸ್ ಗಳು, ಆಮಂತ್ರಣ ಪತ್ರಗಳು ಮತ್ತು ಸಿಗರೇಟ್ ಪ್ಯಾಕ್‌ಗಳ ಸುತ್ತಾ ಸುತ್ತುವ) 100 ಮೈಕ್ರಾನ್‌ಗಿಂತ ಕಡಿಮೆ ದಪ್ಪದ ಪ್ಲಾಸ್ಟೀಕ್ ಅಥವಾ PVC ಬ್ಯಾನರ್‌ಗಳು ಮತ್ತು ಸ್ಟಿರರ್‌ಗಳು. ಸುತ್ತೋಲೆ ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ

ಆದುದ್ದರಿಂದ ಸದರಿ ದೂರನ್ನು ಪರಿಶೀಲಿಸಿ ಅವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿಯಾಗಿರುವ ತ್ಯಾಜ್ಯವನ್ನು ಸಂಗ್ರಹಿಸಿ, ವಿಂಗಡಿಸಿ, ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಲು ಆದ್ಯತೆ ಮೇರೆಗೆ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಹಾಗೂ ನಿಷೇಧಿತ ಏಕ ಬಳಕೆಯ ಪ್ಲಾಸ್ಟೀಕ್(SUP) ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವ ಅಂಗಡಿಗಳ ಮೇಲೆ ದಾಳಿ ಮಾಡಿ, ಅನಧಿಕೃತ ವಾಗಿ ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ಸಂಗ್ರಹಣೆ ಮತ್ತು ಮಾರಾಟ ಮಾಡುವವರ ವಿರುದ್ಧ ದಂಡ ವಿಧಿಸುವಂತೆ/ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸುವಂತೆ, ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟೀಕ್ ಉತ್ಪನ್ನಗಳನ್ನು ವಶಪಡಿಸಿಕೊಳ್ಳುವಂತೆ ಮತ್ತು ಅವಶ್ಯಕತೆ ಇರುವ ಕಡೆಯಲ್ಲೆಲ್ಲಾ ಹೆಚ್ಚು ಸಂಖ್ಯೆಯಲ್ಲಿ ಕಸದ ಬುಟ್ಟಿಗಳನ್ನು ಇಡುವುದು ಮತ್ತು ಸಾರ್ವಜನಿಕರು/ಪ್ರವಾಸಿಗರು ಉಪಯೋಗಿಸುವಂತೆ ಅರಿವು ಮೂಡಿಸುವ ಸೂಚನಾ ಫಲಕಗಳನ್ನು ಅಳವಡಿಸುವಂತೆ ಸಂಬಂಧಪಟ್ಟ ಇಲಾಖೆಗಳಿಗೆ ಸೂಕ್ತ ನಿರ್ದೇಶನ ನೀಡುವಂತೆ ಮತ್ತೊಮ್ಮೆ ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟೀಕ್ ಮಾಲಿನ್ಯದಿಂದ ಮುಕ್ತಗೊಳಿಸುವ ನಿಟ್ಟಿನಲ್ಲಿ ವಿಶ್ವ ಪರಂಪರೆ ಹಂಪಿ ಪ್ರದೇಶವನ್ನು ಪ್ಲಾಸ್ಟೀಕ್ ಮುಕ್ತ ಪ್ರದೇಶವಾಗಿ ಘೋಷಿಸುವ ಬಗ್ಗೆ ವಿಷಯವನ್ನು ಹಂಪಿ ವಿಶ್ವ ಪರಂಪರೆ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ಸಭೆಯಲ್ಲಿ ಮಂಡಿಸಿ ಚರ್ಚಿಸುವ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸುವಂತೆ ಮತ್ತೊಮ್ಮೆ ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

Meenal H N

ಪರಿಸರ ಅಧಿಕಾರಿ(ಪ್ರ)

ಕ.ರಾ.ಮಾನಿ.ಮಂ.,ಪ್ರಾ.ಕ-ವಿಜಯನಗರ

424

TRANSLATED COPY OF ANNEXURE - R4

Email: kspcbvijayanagararo@gmail.com Web: kspcb.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD

Regional office: Shree Sai Sharana Plaza, No.71/A, 2nd Floor, DAM Road, Hosapete, Vijayanagar-583203

No. KSPCB/RO(E)/2025-26/415 Date: 16/10/2025

To,

1. The Deputy Commissioner,
   Vijayanagar District, Hospet and
   Chairman, Hampi World Heritage Area Management Authority

2. The Commissioner,
   Hampi World Heritage Area Management Authority,
   Ambedkar Circle, Hampi Road, Kamalapura,
   Hospet Taluk, Vijayanagar District-583221

Sir,

Sub: Violation of Plastic Waste Management (Amendment) Rules 2021, at Hampi and Surrounding Areas of Tourist places.

Ref:
1. Government of Karnataka Notification No. FEE 17 EPC 2012, Bangalore, dated: 11.03.2016.
2. India Gazette Notification dated: 12.08.2021.
3. Government of Karnataka Circular No. FE 77 ENG 2022, Bengaluru, dated: 30.06.2022.
4. Complaint of Sri. Charan Bhat, Room No.02, Varthak Compound, near Akash Tower, Nelasuper (E), Vasai taluk, Phalgar District, Maharashtra State-401209, received through e-mail at Head Office, Bangalore dated: 03.04.2025, received through email at this office dated; 07.04.2025.

5. This office letter no KSPCB/RO(D)/2025-26/33, dated: 16.04.2025.

****

With reference to the above-cited subject, Shri Charan Bhat Room No.-02, Varaka Compound, Near Akansha Tower, Nalsopara (E), Vasai Taluk, Palghar District, Maharashtra State-401209 has complained in a reference letter (4) to the Board's head office through e-mail and he stated that, in the world-heritage site Hampi and nearby tourist destinations in Hospet taluk of Vijayanagar district, plastic waste is not being managed systematically and scientifically, dust bins are not installed at designated places for waste collection and segregation, due to which the public and tourists are throwing waste everywhere, waste is being accumulated between the rocks, and as it has been observed, waste is not being managed properly and banned single-use plastic products are being sold without any hindrance in shops in Hampi and

nearby tourist destinations, which is affecting the beauty and culture of the World Heritage Site of Hampi and polluting the environment. Further, the complainant has requested to declare the World Heritage Site of Hampi as a plastic-free zone. (Copy of the complaint is attached for kind reference.)

In view of the above, this office addressed a letter vide reference (5) by enclosing the copy of complaint and requested to address the issues mentioned and to direct the concerned Gram Panchayat/Local Bodies to take suitable action on top priority, and also to strictly comply and implement the notifications in reference (1), (2) and (3) within their jurisdictions and further requested to place the agenda for discussion in the Hampi World Heritage Area Management Authority meeting to declare the World Heritage Area of Hampi as a Plastic Free Zone by banning the plastic articles single-use plastics within Hampi.

46

Further, Government of Karnataka has issued a notification vide reference (1), in that, from 11.03.2016 no person including shopkeeper, vendor, wholesaler, retailer, trader, hawker or salesmen shall use plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of thickness including the above items made of thermocol and plastic which use plastic micro beads. Further, no industry or person shall manufacture, supply, store, transport, sale and/or distribute plastic carry bags, plastic banners, plastic buntings, flex, plastic flags, plastic plates, plastic cups, plastic spoons, cling films and plastic sheets used for spreading on dining table irrespective of their thickness including the above items made of thermocol and plastic which use plastic micro

beads in the State. A copy of the notification is enclosed for kind reference.

Furthermore, the Ministry of Environment, Forest and Climate Change, (MoEF & CC) New Delhi has issued a notification (G. S. R. No.571 (E)) dated 12th August 2021and prohibited the manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities with effect from the 1st July, 2022: -

a. Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;
b. Plates, cups, glasses, cutlery such as forks, spoons, knives, straws, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100

microns, and stirrers. A copy of the notification is enclosed for kind reference.

Therefore, it is hereby once again requested to verify the said complaint and direct the concerned Gram Panchayat/Local Bodies to take suitable action on top priority, to strictly comply with and implement the notifications in reference (1), (2) and (3) within their jurisdictions and to collect, segregate and scientifically dispose of the unscientifically disposed waste and to raid the shops storing and selling banned single-use plastic (SUP), impose fines/take legal action against those illegally storing and selling banned plastic products, seize banned plastic products and provide appropriate directions to the concerned departments to place more dustbins wherever necessary and install awareness boards for the public/tourists to use and also requested to place the agenda for discussion in the

Hampi World Heritage Area Management Authority meeting to declare the World Heritage Area of Hampi as a Plastic Free Zone by banning the plastic articles, single-use plastics within Hampi.

Yours faithfully,
Sd/-
Environment Officer (I/c),
KSPCB, RO-Vijayanagar